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CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH: JODHPUR

O.A. NO. 219/2011 WITH MA 123/2011

Date of order: 27.07.2011

CORAM:

HON'BLE DR. K.B.SURESH, JUDICIAL MEMBER
HON'BLE MR. SUDHIR KUMAR, ADMINISTRATIVE MEMBER

Govind Ram S/o Shri Mani Ram aged 22 years, R/o W.No. 1
Srivijay Nagar, District Srigananagar.

...Applicant

By Mr. R.C.Joshi, Advocate.

VERSUS

- 1- Union of India through the Secretary, Ministry of Statistics & Programme Implementation, New Delhi.
- 2- The Director, Ministry of Statistics & Programme Implementation, National Sample Survey Organization (FOD), Directorate of 70/149-154, Patel Marg, Mansarovar, Jaipur.
- 3- The Deputy Director General, Ministry of Statistics & Programme Implementation, NSSO (FOD), 70/149-154, Patel Marg, Mansarovar, Jaipur.

... Respondents

By Mr. Kuldeep Mathur, Advocate.

O R D E R (Oral)
(Per Dr. K.B. Suresh)

After hearing both counsels, an application was made by the applicant to allow him to withdraw the OA to enable him to file a better OA impleading the necessary parties and by amending the factual matrix. We allow this. The wages he had earned in the interregnum because of the interim order will be protected to him and the learned counsel for respondents Mr. Mathur undertakes that the same would be paid to him immediately. Thus, the OA is allowed to be withdrawn with opportunity to re-agitate the matter, if he is so advised. The O.A. is dismissed with no order as to costs.

(Sudhir Kumar)

AM

jrm

(Dr.K.B.Suresh)

JM